

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No.209  
**CP(IB)/248(AHM)2022**

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

Jagdish chandra Shah (Personal Guarantor ) of RY Midas  
Alluminium Private Limited

.....**Applicant**

.....**Respondent**

**Order delivered on 07/12/2023**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Tirth Nayak, Adv.

For the Respondent : Mr. K S Sunil Kumar, Adv.

**ORDER**

Resolution Professional has filed report but not served on the Personal Guarantor.

Ld. Counsel for the applicant undertook to serve copy of the report today on the respondent. Respondent ordered to file reply within two days and argue the matter on the next date,

List for hearing on 13.12.2023

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**